

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi- 110 001**

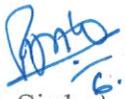
NGT(PB)/DR/2018-19/76/655

Date: 6th August, 2018

MEETING NOTICE

Hon'ble Mr. Justice Adarsh Kumar Goel, Chairperson, NGT desires to have a meeting on "**Management of Municipal Solid Waste**" on dated 07th & 08th August, 2018 at 03:00 PM with different States as mentioned as Group 1 and Group 2 (copy enclosed) with the Secretary, Urban Development/Affairs, Environment Department of the States and Chairman/Member Secretary, State Pollution Control Boards/Committees through Video Conferencing (NGT I.P. Address 10.24.128.250). The agenda for discussion is enclosed herewith for information.

This issues with the approval of Competent Authority.


(P.K. Sinha)
6.8.18

Registrar General (O) and Head of Office

Copy to:

1. PA to Hon'ble Chairperson along with agenda
2. PA to Hon'ble Judicial and Expert Members along with agenda with a request to kindly make it convenient to attend the said meeting on both the dates
3. PS to Secretary, MoEF & CC and Ministry of Urban Affairs, MoWR, Drinking Water and Sanitation and Director General, NMCG for information along with agenda
4. Member Secretary, CPCB, New Delhi along with agenda
5. PA to Ld. Registrar General
6. Ld. Deputy Registrar
7. Assistant Registrar (Filing)
8. Protocol Section
9. G.A. Section for arrangement in the Conference Hall and also make the refreshment
10. Consultant (Judicial/Admn.)
11. Computer Section
12. Notice Board/Website, NGT
13. Guard File

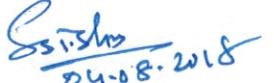
Post at website



**AGENDA FOR DISCUSSION ON MANAGEMENT OF
MUNICIPAL SOLID WASTE THROUGH VIDEO
CONFERENCING WITH STATES TO BE HELD ON**

07th - 08th AUGUST, 2018 AT 03:00 PM

- (1) Welcome address by Hon'ble Mr. Justice Adarsh Kumar Goel, Chairperson, NGT.
- (2) Address by Shri S.P. S. Parihar, IAS, Chairman, CPCB, New Delhi.
 - Issues relating to waste management indicating ground situation and reasons for non-compliance to MSW Rules, 2016.
 - Successful model in brief w.r.t. MSW Management in Indore, Ambikapur, Udupi, Goa and Kanpur etc. to be presented.
- (3) State's Action Plan and Action Plan for each urban local body for compliance of the provisions of MSW Rules, 2016 with timelines.
- (4) Issue to be discussed with respect to each state in MSW management:
 - Whether State-wise Action Plan with time lines and budgetary support/provision for management of MSW has been prepared.
 - Whether each city/town/urban local body is covered under the said Plan and individual Action Plan has timelines with budgetary provision.
 - What time lines has been fixed to completely comply with the provisions of MSW Rules.
 - What are the main constraints for non-compliance of MSW Rules, 2016.
- (5) Comments of MoEF & CC, Department of Urban Affairs, Water Resources, Drinking Water and Sanitation and Director General, NMCG.
- (6) Any other items for discussion with the permission of Chair.
- (7) Concluding remarks by the Hon'ble Chairperson.


24.08.2018
Deputy Registrar
National Green Tribunal
Principal Bench New Delhi

LIST OF THE STATES/UTS FOR VIDEO CONFERENCE TO BE HELD
ON 7TH AUGUST, 2018 AT HON'BLE NGT at 3 P.M.

| <u>Group 1</u> | |
|----------------------------------|-------------------------------------|
| <u>Name of States/UTs</u> | |
| Sr. No. | Name of States/UTs |
| 1. | Andhra Pradesh |
| 2. | Chandigarh |
| 3. | Maharashtra |
| 4. | Karnataka |
| 5. | Chhattisgarh |
| 6. | Haryana |
| 7. | Punjab |
| 8. | West Bengal |
| 9. | Telangana |
| 10. | Bihar |
| 11. | Jharkhand |
| 12. | National Capital Territory of Delhi |
| 13. | Uttar Pradesh |
| 14. | Madhya Pradesh |
| 15. | Gujarat |
| 16. | Tamil Nadu |
| 17. | Rajasthan |

LIST OF THE STATES/UTS FOR VIDEO CONFERENCE TO BE HELD

ON 8TH AUGUST, 2018 AT HON'BLE NGT at 3.P.M.

| <u>Group 2</u> | |
|----------------------------------|---|
| <u>Name of States/UTs</u> | |
| Sr. No. | Name of States/UTs |
| 1. | Arunachal Pradesh |
| 2. | Assam |
| 3. | Manipur |
| 4. | Meghalaya |
| 5. | Mizoram |
| 6. | Nagaland |
| 7. | Sikkim |
| 8. | Tripura |
| 9. | Puducherry |
| 10. | Dadra and Nagar Haveli & Daman & Diu |
| 11. | Andaman and Nicobar Islands |
| 12. | Lakshadweep |
| 13. | Himachal Pradesh |
| 14. | Uttarakhand |
| 15. | Goa |
| 16. | Kerala |
| 17. | Jammu & Kashmir |
| 18. | Odisha |